

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **01.03.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

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**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP/686/2020  
**NAME OF THE PETITIONER(S)** : Sudhir Ahuja, S/o Anand Prakash Ahuja  
**NAME OF THE RESPONDENTS** : Shreyas Enterprises Pvt Ltd  
**UNDER SECTION** : Sec 241,242, 246 & 59 of CA 2013


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**ORDER**

The Petitioner is represented by the Ld. Counsel Mr. A.M Sridharan and the Respondent is represented by the Ld. Counsel Mr. Prasanna through video conferencing mode.

Both the parties are directed to prepare dates and events, giving relevant page numbers and provision of law with compilation of documents before the next date of hearing.

List the matter on **10.05.2023** for further hearing.

  
[SAMEER KAKAR]  
MEMBER (TECHNICAL)

  
[JUSTICE RAMALINGAM SUDHAKAR]  
PRESIDENT